



सांविधानिक तथा संसदीय अध्ययन संस्थान  
**Institute of Constitutional and Parliamentary Studies**  
18-21, Vithalbhai Patel House, Rafi Marg, New Delhi-110001

**Memorial Lectures Organised by ICPS, New Delhi**

**Lal Bahadur Shastri Memorial Lecture**

1. First lecture delivered on April 20, 1968 by Rt. Hon. John Freeman, M.B.E., British High Commissioner in India, on 'Problems of Parliamentary Reforms in Britain'.
2. Second lecture delivered on February 12, 1985 by Dr. M.L. Shahare, Chairman, Union Public Service Commission, on 'Constitution and the Public Services'.
3. Third lecture delivered on March 12, 2010 by Dr. A. Chakrapani, Chairman, Andhra Pradesh Legislative Council, on 'The Status and Need for a Second-Chamber'.

**Jawaharlal Nehru Memorial Lecture**

1. First lecture delivered on November 24, 1968 by Shri Morarji Desai, Deputy Prime Minister & Finance Minister, Government of India, on 'A Minister and His Responsibilities'.
2. Second lecture delivered on January 5, 1971 by Right Hon. Quintin Hogg, MP and the Lord High Chancellor of Great Britain, on 'Elite and Democracy: Their Compatibility'.
3. Third lecture delivered on November 27-28, 1972 by Dr. P.B. Gajendragadkar, former Chief Justice of India and Chairman of the Law Commission, on 'The Philosophy of National Integration – its Broad Imperatives'.
4. Fourth lecture delivered on January 5-6 & 9, 1979 by Lord Scarman, Lord Justice of Appeals, House of Lord, on 'Law Reforms in a Democratic Society'.
5. Fifth lecture delivered on January 15, 1987 by Justice Shri V.S. Deshpandey, former Chief Justice, High Court of Delhi on 'Religion under the Constitution'.
6. Sixth lecture delivered on November 22, 2004 by Shri H.R. Bhardwaj, Union Minister of Law & Justice, on 'Relevance of Nehru's Ideas in the Present Context'.
7. Seventh lecture delivered on March 19, 2010, by Professor A. Lakshminath, Former Chancellor, Andhra Pradesh University of Law, Visakhapatnam & Chanakya National Law University of Patna, on 'Constitutional Amendments and Basic Structure Doctrine'.
8. Eighth lecture delivered on March 31, 2010 by Professor Upendra Baxi, Former Vice-Chancellor, University of Delhi, on 'Nehru's Conception of Equality'.



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### **B.N. Rau Memorial Lecture**

1. First lecture delivered on February 26, 1969 by Justice Shri M. Hidayatullah, Chief Justice of India, on 'Judicial Methods'.
2. Second lecture delivered on February 26-27, 1971 by Justice Shri K.S. Hegde, Judge, Supreme Court of India, on 'The Directive Principles of State Policy in the Constitution of India'.
3. Third lecture delivered on November 28-29, 1977 by Prof. T.B. Smith, Commissioner, Scottish Law Commission, on 'Basic Rights and their Enforcement'.
4. Fourth lecture delivered on September 26-27, 1979 by Dr. Nagendra Singh, President, International Court of Justice, on 'Juristic Concepts of Ancient Indian Polity'.
5. Fifth lecture delivered on January 18, 1986 by Justice Shri P.D. Kudal, Chairman, Commission on Inquiry on Gandhi Peace Foundation and other Organisations, on 'The Women, the Constitution and the Law'.
6. Sixth lecture delivered on March 29, 2010 by Professor Mool Chand Sharma, Vice-Chancellor, Central University of Haryana, on 'Changing Role of Judiciary in a Modern Democracy'.

### **Motilal Nehru Memorial Lectures**

1. First lecture delivered on May 6, 1969 by Dr. S. Chandrasekhar on 'Demography and Democracy in India'.
2. Second lecture delivered on May 6-7, 1972 by Dr.G.S. Pathak, Vice-President of India, on 'Some Reflections on the Civil Revolution in India'.
3. Third lecture delivered on January 15-16, 1977 by Justice Shri M.H. Beg, Chief Justice of India, on 'Impact of Secularism on Life and Law'.
4. Fourth lecture delivered on March 26, 2007 by Dr. H.R. Bhardwaj, Union Minister for Law & Justice on 'Justice to the Poor at their Doorstep: Urgent need to Set-Up *Gram Nyayalayas*'.
5. Forth lecture delivered on March 17, 2010, by Professor Dr. N.R. Madhava Menon, Member, Commission on Centre-State Relations, Government of India, on 'Proposed National Commission on Higher Education and Research'.



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### **Gopal Krishna Gokhle Memorial Lecture**

1. First lecture delivered on May 8, 1970 by Prof. V.K.N. Menon, Formerly Vice-Chancellor, Patna University and Director, Indian Institute of Public Administration, New Delhi, on 'Politics as a Profession'.

### **Vithalbhai Patel Memorial Lecture**

1. First lecture delivered on January 12-13, 1971 by Professor H.W.R. Wade Q.C., Professor of English Law, University of Oxford, on 'Government and Citizens' Rights: New Problems, New Institutions'.
2. Second lecture delivered on February 25, 1972 by Professor J.A.G. Griffiths, Professor of Public Law, London School of Economics and Political Science, University of London, on 'The Legislative Process in the House of Commons'.
3. Third lecture delivered on October 26, 2009, by Professor Ranbir Singh, Vice-Chancellor, National Law University, Delhi, on 'Legal Issues Concerning National Security'.

### **Bhulabhai Desai Memorial Lecture**

1. First lecture delivered on July 16-17, 1971 by Justice Shri P.B. Mukharji, Chief Justice of West Bengal, on 'Three Elemental Problems of the Indian Constitution'.
2. Second lecture delivered on January 18, 1980 by Prof. A.T. Marose, Dean, Faculty of Law, University of Cochin, on 'Inter-State Commerce and the Indian Constitution'.
3. Third lecture delivered on January 24, 1985 by Professor K.B. Rohtagi, Professor of Political Science, Delhi University, on 'Need for Consumer Protection Legislation in India'.

### **Dr. Rajendra Prasad Memorial Lecture**

1. First lecture delivered on December 3-4, 1971 by Shri Asoke K, Sen, Member of Parliament, Lok Sabha, on 'Role of Governor in the Emerging Pattern on Centre-State Relations in India'.
2. Second lecture delivered on December 8-9, 1975 by Justice Shri K.K. Mathew, Judge, Supreme Court of India, on 'The Right of Equality and Property under the Indian Constitution'.
3. Third lecture delivered on January 18-19, 1985 by Shri R.C.S. Sarkar, formerly Law Secretary, Govt. of India and Chairman, Union Public Service Commission, on 'Union-State Relations in India'.



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4. Fourth lecture delivered on April 26, 1986, by Shri B.K.P. Sinha, former Member of Parliament, on 'The Philosophy of the Indian Constitution' (in Hindi)
5. Fifth lecture delivered on November 26, 2009, by Shri T.K. Viswanathan, Secretary, Department of Legal Affairs, Government of India, on 'Law and Technology: The Challenge of Cyber Space Security'.

**Dr. Shyama Prasad Mukherjee Memorial Lectures**

1. First lecture Delivered on November 29-30, 1972 by Justice Shri K. Subba Rao, former Chief Justice of India, on 'Social Justice and Law'.

**Dr. B.R. Ambedkar Memorial Lecture**

1. First lectures delivered on April 2-4, 1974 by Dr. Kamal Hossain, former Minister of Foreign Affairs, Bangladesh, on 'In Quest of Freedom'.
2. Second lecture delivered on May 1-2, 1978 by Justice Shri H.R. Khanna, Chief Justice of Delhi High Court, on 'Constitution and Civil Liberties'.
3. Third lecture delivered on January 16-17, 1981 by Professor Hirendra Nath Mukherjee, Professor of History and Politics, Andhra and Calcutta Universities, on 'Gandhi, Ambedkar and the Extirpation of Untouchability'.
4. Fourth lecture delivered on May 1, 1983 by Shri P.M. Bakshi, Former Director, Indian Law Institute and former member of the Law Commission of India, on 'Legislative Process: Ideals and Reality'.
5. Fifth lecture delivered on March 8, 1991 by Shri Rabi Ray, Hon'ble Speaker of Lok Sabha, on 'Decentralisation and People's Participation'.
6. Sixth lecture delivered on April 23, 2004 by Shri A.K. Sikri, Hon'ble Judge, Delhi High Court, on 'Human Rights of Disabled: The World in a Slow Motion'.
7. Seventh lecture delivered on March 16, 2007 by Justice Shri Shiv Narayan Dhingra, Judge, Delhi High Court, on 'Right of Silence of the Accused under Constitution of India'.
8. Eighth lecture delivered on April 29, 2010 by Shri E.M.S. Natchiappan, Member of Parliament, Rajya Sabha, on 'Right to Information'.

**G.V. Mavalankar Memorial Lecture**

1. First lecture delivered on January 25, 1984 by Justice Shri A.N. Grover, Chairman, Press Council of India, on 'Press and Parliament'.
2. Second lecture delivered on November 27, 1991 by Shri Shivraj V. Patil, Hon'ble Speaker of Lok Sabha, on 'Office of Speaker – Mavlankar Days'.



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3. Third lecture delivered on 30th March, 1993 by Shri Indrajit Gupta, Member of Parliament, on 'Decline in Parliamentary Standards and its implications for the future of Indian Democracy'.
4. Fourth lecture delivered on January 25, 1994 by Rt. Hon'ble Lord Weatherill of Croydon P.C.D.L. Member of the House of Lords & Former Speaker, House of Commons, U.K., on 'Triumph of Democracy: Contemporary Challenges'.
5. Fifth lecture delivered on August 14, 1997 by Dr. Murli Monohar Joshi, Minister of Human Resource Development and Chairman, Public Accounts Committee, on 'Financial Accountability of Executive to Parliament' (in Hindi)
6. Sixth lecture delivered on December 7, 1998 by Shri R. Venkataraman, Former President of India, on 'The Role of Private Members in Parliament'.
7. Seventh lecture delivered on May 18, 2002 by Shri Jyoti Basu, Former Chief Minister, West Bengal, on 'Indian Democracy and the Left Experience'.
8. Eighth lecture delivered on March 30, 2005 by Professor Upendra Baxi, Former Vice-Chancellor, University of Delhi, on 'Role of Responsible Opposition in Parliamentary Democracy'.
9. Ninth lecture delivered on August 24, 2006 by Shri Somnath Chatterjee, Hon'ble Speaker, Lok Sabha, on 'Judiciary and Legislature under the Constitution'.
10. Tenth lecture delivered on December 4, 2009 by Shri P.P. Rao, Senior Advocate, Supreme Court of India, on 'Reinforcing Institutions of Governance'.
11. Eleventh lecture delivered on November 15, 2013 by Dr. Yogendra Narain, Former Secretary-General, Rajya Sabha, on 'Democracy of Defections in India'.

**T. Prakasam Memorial Lecture**

1. First lecture delivered on August 24, 1992 by Shri K. Vijay Bhaskar Reddy, Union Law and Justice Minister, on 'National Development and Public Administration'.
2. Second lecture delivered on May 7, 2010 by Shri Arun Kumar Vudavali, Member of Parliament, Lok Sabha, on 'Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA)'.

**Govind Ballabh Pant Memorial Lecture**

1. First lecture delivered on September 20, 1994 by Rt. Hon'ble Ms. Betty Boothroyd M.P., Speaker House of Commons, U.K., on 'Britain and India: Democratic Giants'.



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**Ram Niwas Mirdha Memorial Lecture**

1. First lecture delivered on August 28, 2010 by Shri Shivraj V. Patil, Governor of Punjab, on 'Law and Order in Contemporary India: A Review in the Present World Order'.
2. Second lecture delivered on November 8, 2013 by Shri M. Shashidhar Reddy, Vice-Chairman, National Disaster Management Authority, on 'Disaster Management in India: Lessons from Himalayan Tsunami'.

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